## National Company Law Tribunal Allahabad Bench

CP NO. 25/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Mind Malcests Communications Put Ltd Vs.

SECTION OF THE COMPANIES ACT/I & B CODE: 434 & 439 of the Companies Act

SL. NO.

Name

Designation

Representation

Signature

2.

## CP NO.25/2016

The present case is received as a transferred case from the Hon'ble High Court, which relate to the winding up of the respondent company. In view of this the registry is directed to issue a formal notice to both the parties on given address in the record as well as through their respective counsels. Further, the notice to be issued to the Central Government through the office of OL, Allahabad.

The petitioner/petitioner counsel is further directed to serve a spare copy of the present company petition to the Central Government through the office of OL, Allahabad.

The matter to be listed on 16th February, 2018

Dated:17.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)